

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

75/241-242/ND/2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.05.2019.**

**NAME OF THE COMPANY: M/s. Amanpreet Singh BAWA V/s. M/s. Satkar
Logistics Pvt. Ltd. & Anr.**

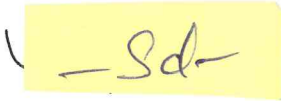
SECTION OF THE COMPANIES ACT: 241-242

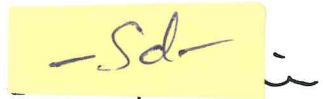
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Himanshu Harbola and Mr. Ketan Madan, Advocates for the
Petitioner.

ORDER

Notice to the Respondent returnable on 31st May, 2019. Dasti.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**